## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE ADDITIONAL COMMISSIONER POLICY (GST) DEPARTMENT OF TRADE & TAXES VYAPAR BHAWAN I.P. ESTATE, NEW DELHI

VIAPAR BIRWAN I.I. 2011.

Date: 9-7-18

## ORDER

In pursuance of O.M. No. 402/IT-GRC/GSTC/2018 dated 27.06.2018 of the GST Council, Sh. Kuldeep Singh, Joint Commissioner (System), is hereby nominated as the Principal Nodal Officer for problems arising due to IT glitches in the GST Portal.

The Principal Nodal Officer and the Nodal Officer I & II shall follow the guidelines contained in the circular No.39/13/2018-GST dated 03.04.2018 and O.M. no. 402/IT-GRC/GSTC/2018 dated 27.06.2018 for processing the IT related grievances and sending to GSTN.

This issues with the prior approval of the Commissioner (State Tax).

(Anand K. Tiwari)

Additional Commissioner (Policy)

No. F.3 (155) Policy-GST/2018/ 366-72

No. F.3 (155) Policy-GST/2018/ 3/6-72

Date: 9-7-18

Copy along with of O.M. No. 402/IT-GRC/GSTC/2018 dated 27.06.2018 to:

- 1. Sh. Kuldeep Singh, Joint Commissioner, GNCTD, T&T Department.
- 2. Sh. Rajesh Madan, Assistant Commissioner (Nodal Officer-I) GNCTD, T&T Department.
- 3. Sh. Dushyant, GSTO (Nodal Officer-II) GNCTD, T&T Department.

## Copy to:

- 1. All the Special/Additional/Joint Commissioner, Department of Trade & Taxes.
- 2. Joint Director (IT), Deptt., of T&T, GNCT of Delhi
- 3. The President/General Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P. Estate, New Delhi.
- 4. All Assistant Commissioners/GSTOs, Deptt., of T&T, GNCT of Delhi.
- 5. P.S. to the Commissioner GST, Deptt., of T&T, GNCT of Delhi.
- 6. Deputy Commissioner, CBEC, Deptt, of Revenue, Ministry of Finance, Government of India, New Delhi-110001.

7. Guard File.

(L.S Yadav)

Assistant Commissioner (Policy)-IV